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SLP(Crl.)No. 2497 OF 2003
ITEM No.46

Court No. 2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 2497/2003

(From the judgement and order dated 21/03/2003 in MCRLP 653/03
in CRLA 404/2001 of The HIGH COURT OF M.P. BENCH AT INDORE)

BALU SINGH

Petitioner (s)

VERSUS

UNION OF INDIA

Respondent (s)

(With Appln(s). for bail and office report)

Date : 05/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s)

Mr. Sushil Kr. Jain, Adv.

Ms. Pratibha Jain, Adv.

Mr. A. P. Jain, Adv.

Ms. Anjali Doshi, Adv.

Ms. Ruchi Kohli, adv.

For Respondent (s) Mr. L. Nageshwara Rao, ASG

Ms. Binu Tamta, adv.

Ms. Sushma Suri, Adv.

UPON hearing counsel the Court made the following

O R D E R

Comments from the Registrar General of Madhya Pradesh High Court have been received.
List for hearing on Monday, the 12th January, 2004.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master